BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company:

State Bank of India

V/s.

Essar Steels Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) **SIGNATURE** REPRESENTATION DESIGNATION RESPONDENT SENIOR ADVOCATE 1.M.MIHIR THAKORG

2. Mr. SAURABH SOPARKAR

ADVOCATE

4. M& NISARG DESAI

5. Mr. Asskin Degai

Mr. Nirceg fathak

Mr. Ameyd 610khate.

Mr. Driang Singh, Mr. Shalin Jan

Senior Advocate with

3.Mr. KEYUR GANDHI

Senior Advocate

Amalehand

Francial

Learned Senior Advocate Mr. Anshin Desai with Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Umang Singh with Learned Advocate Mr. Shalin Jani present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Mihir Thakore with Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Nisarg Desai present for Respondent.

Heard further arguments of Learned Counsels for both sides.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of July, 2017.